

OA.No.170/00760/2017/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00760/2017

DATED THIS THE 24th DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

Srivaths A.L.
Age: 38 years
S/o A.R.Laxminarashimaiah
Working as PA.
Sira PO-572 137
Tumkur District.

Residing at:
Alilaghatta Village
Gubbi Taluk
Tumkur District.Applicant

(By Advocate Sri P.Kamalesan)

Vs.

1. Union of India
Reptd. by Secretary
Department of Posts
Dak Bhavan
New Delhi-110 001.
2. Chief Postmaster General
Karnataka Circle
Bangalore-560 001.
3. Post Master General
SK Region
Bangalore-560 001.
4. Superintendent of Post Offices
Tumkur Postal Division
Tumkur-572102.Respondents

(By Advocate Shri K.Gajendra Vasu)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

Learned Counsels for both sides submit that relief has been granted to the applicant and the OA has become infructuous. Therefore, the OA is disposed off. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA.No.170/00760/2017

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Annexure-A1: Copy of Hon'ble CAT, Bangalore order dtd.26.7.2013 in
OA.734/2012

Annexure-A2: Copy of Letter No.B1/2/12/2012-13 dtd: 9.2.2013 issued by
Superintendent of Post Offices, Tumkur Division, Tumkur

Annexure-A3: Copy of Letter No.B1/2/12/2012-13 dtd: 10.1.2014 issued by
Superintendent of Post Offices, Tumkur Division, Tumkur

Annexure-A4: Copy of representation dtd.8.6.2016

Annexure-A5: Copy of representation dtd.13.6.2016

Annexure-A6: Copy of representation dtd.26.10.2016

Annexure-A7: Copy of representation dtd.10.11.2016

Annexure-A8: Copy of Letter No.B-1/Misc/Dlgs dtd:9.6.2017, issued by
Superintendent of Post Offices, Tumkur Division, Tumkur-
572102.
